

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 5

IA 1921/2019 IA 2866/2019 IA 3441/2019 IA 1494/2020
IA 1644/2020 IA 1798/2020 IA 556/2021 IA 1044/2021
IN CP (IB)/1752/MB/2017

IN THE MATTER OF:

IA 1921/2019 Ketul R Patel

IA 2866/2020 Bank Of Baroda

IA 3441/2019 Deputy Commissioner of Commercial Taxes Audit - 4 Mangalore.

IA 1494/2020 Deputy Commissioner of Commercial Taxes Audit - 1 Mangalore.
V/s
Doshion Water Solutions Pvt Ltd

IA 1644/2020 Union of India, Ministry of Commerce and Industry Through the
Development Commissioner Applicant
V/s
Doshion Water Solution Pvt Ltd Through Its RP Ketulbhai Rambhai Patel

IA 1798/2020 Bank of Baroda
V/s
Doshion Water Solution Pvt Ltd... IN Ketul R. Patel. Resolution Professional/
Applicant
V/s
Bank of Baroda & Ors..Respondent

IA 556/2021 Bank of Baroda
V/s
Ketul.R. Patel RP Of Doshion Water Solutions Pvt Ltd.

IA 1044/2021 Ketulbhai R Patel
V/s
Bank of Baroda
IN THE MATTER OF
Bank of Baroda Petitioner/Applicant
v.
Doshion Water Solution Pvt. Ltd. Respondent

Order under Section 7 and 60(5) of Insolvency & Bankruptcy Code

Order delivered on 30.06.2021

CORAM:

**SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT**

**SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant
For the Applicant in IA 1644/2020
For the RP

Mr. Navin Pahwa, Senior Adv.
Mr. M. S. Bhardwaj, Adv.
Ms. Ami Jain, Adv.

ORDER

At the request of the Counsels. List the matter on **05.07.2021**.

**Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

**Sd/-
(SHYAM BABU GAUTAM)
MEMBER (TECHNICAL)**